

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/85(CHE)2021

NAME OF THE PETITIONER : Hemalatha

NAME OF THE RESPONDENT(S) : Thirumalai Thirumal Nidhi Ltd

UNDER SECTION : Sec 424 (3) of CA, 2013

ORDER

Due to paucity of time as both members are holding another Bench in post lunch session, matter stands adjourned to **02.11.2022** for hearing.

SD

SAMEER KAKAR
Member (Technical)

SD

DR. DEEPTI MUKESH
Member (Judicial)

VS